

POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS OF THE PATNA ELECTRIC SUPPLY COMPANY LIMITED

("TPESCL" OR THE "TARGET COMPANY")

CIN: L40109WB1956PLC023307

Registered Office: 14, Motilal Nehru Road, Kolkata- 700 029

Tel No.:- (033) 2475 2834/6029 Fax No.: (033) 4003 2108;

Email-Id: tarainvestmentsltd@gmail.com

Open Offer for acquisition of 1,21,589 (One Lakh Twenty One Thousand Five Hundred Eighty Nine) fully paid-up equity shares of Rs. 10/- each of TPESCL by Mr. Vishal Kumar Sharma and Mr. Tarun Sharma (hereinafter collectively referred to as "the Acquirers").

This Post Offer Advertisement is being issued by VC Corporate Advisors Private Limited, the Manager to the Offer, on behalf of the Acquirers, in connection with the Offer made by the Acquirers in compliance with regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulations, 2011"). The Detailed Public Statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirers has appeared in The Financial Express (English daily all editions), Jansatta (Hindi daily all editions), Eisamay (Bengali Daily Kolkata Edition) and Mumbai Lakshwadeep (Marathi Daily Mumbai edition) on 10.11.2016.

1. Name of the Target Company : The Patna Electric Supply Company Limited
2. Name of the Acquirers : Mr. Vishal Kumar Sharma and Mr. Tarun Sharma
3. Name of Manager to the Offer : VC Corporate Advisors Private Limited
4. Name of Registrar to the Offer : Niche Technologies Private Limited
5. Offer details
 - a) Date of Opening of the Offer : Friday, January 06, 2017
 - b) Date of Closing of the Offer : Thursday, January 19, 2017
6. Date of Payment of Consideration : Tuesday, January 31, 2017
7. Details of the Acquisition :

Sr. No.	Particulars	Proposed in the Offer		Actual
7.1.	Offer Price	Re. 0.32 per equity share		Re. 0.32 per equity share
7.2.	Aggregate number of shares tendered	1,21,589		133
7.3.	Aggregate number of shares accepted	1,21,589		133
7.4.	Size of the Offer (Number of shares multiplied by Offer price per share)	Rs. 30,908.48/-		Rs. 42.56/-
7.5.	Shareholding of the Acquirers before Share Purchase Agreement (SPA) and Public Announcement (No. & %)	NIL (0.00%)		NIL (0.00%)
7.6.	Shares Acquired by way of SPA: - Number % of Fully Diluted Equity Share Capital	1,28,361 (27.45%)		1,28,361 (27.45%)
7.7.	Shares Acquired by way of Open Offer: - Number % of Fully Diluted Equity Share Capital	1,21,589 (26.00%)		133 (0.03%)
7.8.	Shares acquired after Detailed Public Statement - Number of shares acquired - Price of the shares acquired % of the shares acquired	Not Applicable		Not Applicable
7.9.	Post Offer shareholding of Acquirers - Number % of Fully Diluted Equity Share Capital	2,49,950 (53.45%)		1,28,494 (27.48%)
7.10.	Pre and Post Offer shareholding of Public Shareholders - Number % of Fully Diluted Equity Share Capital	Pre Offer 3,39,289 (72.55%)	Post Offer 2,17,700 (46.55%)	Pre Offer 3,39,289 (72.55%) Post Offer 3,39,156 (72.52%)

8. The Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also for the fulfilment of his obligations as laid down in the SEBI (SAST) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the website of SEBI at www.sebi.gov.in.
10. Capitalized terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated 22.12.2016.

Issued by Manager to the Offer on behalf of the Acquirers:

	Manager to the Offer: VC CORPORATE ADVISORS PRIVATE LIMITED SEBI REGN NO : INM000011096 (Contact Person: Mr. Anup Kumar Sharma) 31, Ganesh Chandra Avenue, 2nd Floor, Suite No. 2C, Kolkata - 700 013 Tel No.:- (033) 2225 3940 Fax No.: - (033) 2225 3941 Email : mail@vccorporate.com
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